

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI  
COURT-III

CP-16/183/(ND)/2017

In the matter of :

M/s. Lloyd Rockfibres Ltd.

....PETITIONER

SECTION :

Under Section 441 (96)(1)

Order delivered on 04.10.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner  
For the Respondent

: Mr. Rishi Sood, Advocate  
:-

ORDER

Learned Counsel for the petitioner is present. Heard the matter.

Order reserved.



(R. VARADHARAJAN)  
MEMBER (JUDICIAL)

Surjit  
04.10.2017